

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH AT KOLKATA
ORIGINAL APPLICATION NO. 85 OF 2023

IN THE MATTER OF:

SAHEEN TARANNUM & ANR.

...APPLICANTS

VERSUS

STATE OF ODISHA & ORS.

...RESPONDENTS

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Proof of service

6

THROUGH



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PLACE:- NEW DELHI/KOLKATA

DATE: 24-04-2025

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ADDITIONAL AFFIDAVIT FILED ON BEHALF OF THE APPLICANT NO. 2

I, Akshaya Kumar Jena, S/o Shri Sauri Jena, aged about 48 years, R/o Village Bilteruan, Po- Harianta, Dist. Cuttack, Odisha- 754025, do hereby solemnly affirm and declare on oath as under:

1. That the deponent is the Applicant No. 2 in the above titled Original Application and conversant with the facts and circumstances of the case and competent to swear this Additional Affidavit.
2. That the above titled Original Application No. 85 of 2023 was filed before this Hon'ble Tribunal against the illegal operation of the private stack yard located near the Bilteruan village and opposite to the railway tracks leading to the Nergundi Railway Station, in Alarpur, Cuttack, Odisha. The Applicants, through the above-titled Application, had raised the issue that the operation of the private stack yard near the Nergundi Railway Siding was illegal and in violation of the '**Guidelines for Environmental Management in Mineral Stack Yards and Railway Sidings, 2010**' issued by the Odisha State Pollution Control Board. It was further submitted that due to such loading, unloading, stacking and transportation of the minerals in the private stack yards, it had led to extreme amount of dust pollution in Bilteruan village causing breathing related issues amongst the residents.
3. That the Deponent by way of this affidavit is bringing on record some of the photographs of pollution being caused by the operation of the Nergundi railway siding as well as private stackyards as taken in the month of March, 2025.



24.4.25
Rajlaxmi Pati
Notary, Cuttack
Regd. No-26/2008
Expiry-8.8.2028

A copy of the photographs of the pollution emitting from the private stackyard and Nergundi Railway Siding as taken in the month of March, 2025 is annexed herewith as **ANNEXURE A-1.**

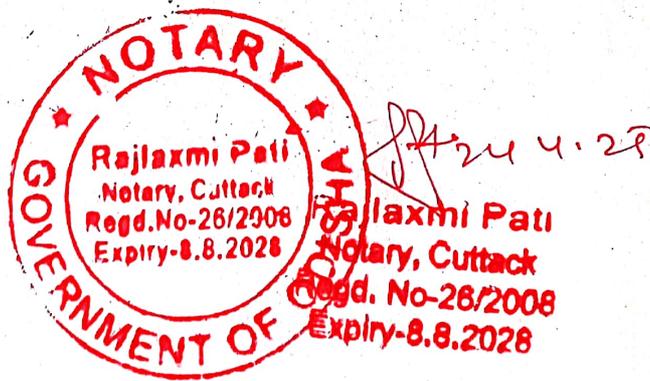
- 4. That the abovementioned photographs have been filed to show the latest image of the on-ground situation of Bilteruan village, wherein the residents are suffering from polluted air arising from the unscientific operation of the private stackyards and the Railway siding and hence, are necessary for proper adjudication of the matter. It is submitted that no prejudice will be caused to the Respondents if these photographs are placed on record.
- 5. That the contents of the Additional Affidavit filed by the Applicant No. 2 are true and correct and nothing material has been concealed therefrom.

Asharya Kumar Jena.
DEPONENT

VERIFICATION

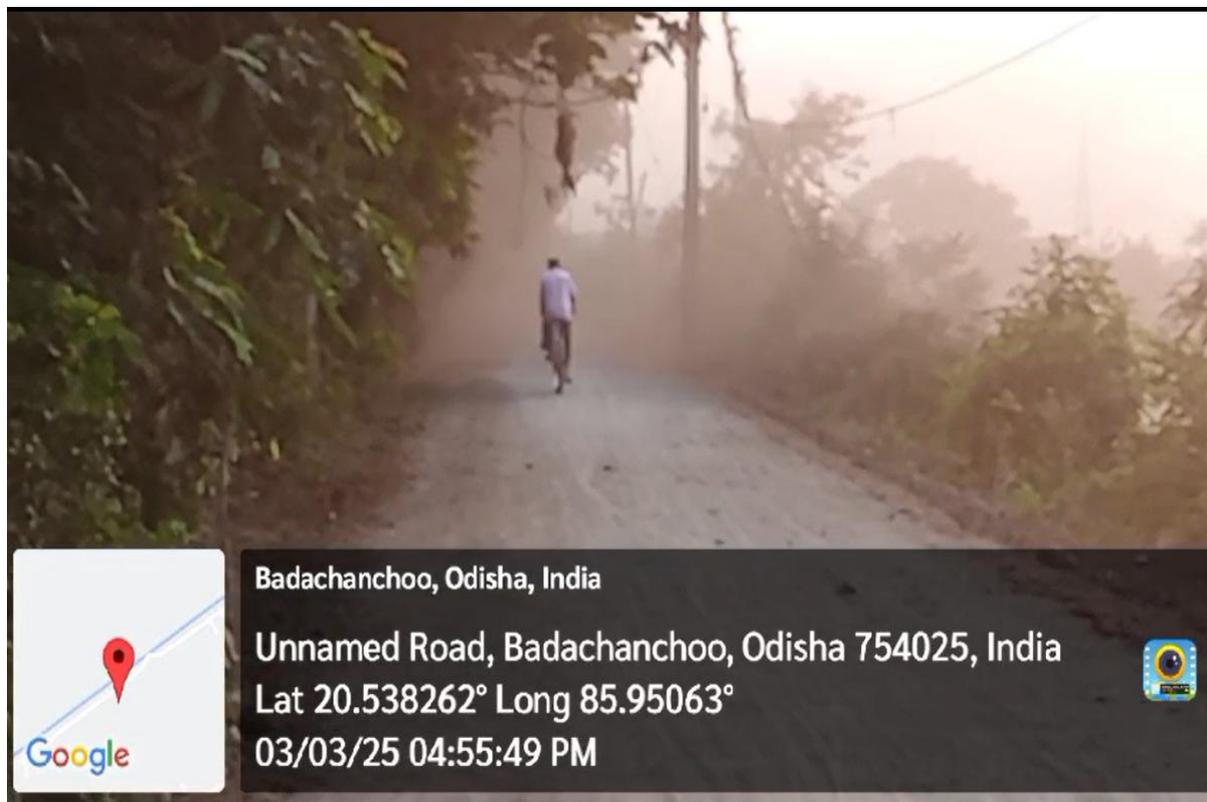
Verified on this 24th day of April 2025 at Cuttack that the contents of the present Affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed therefrom.

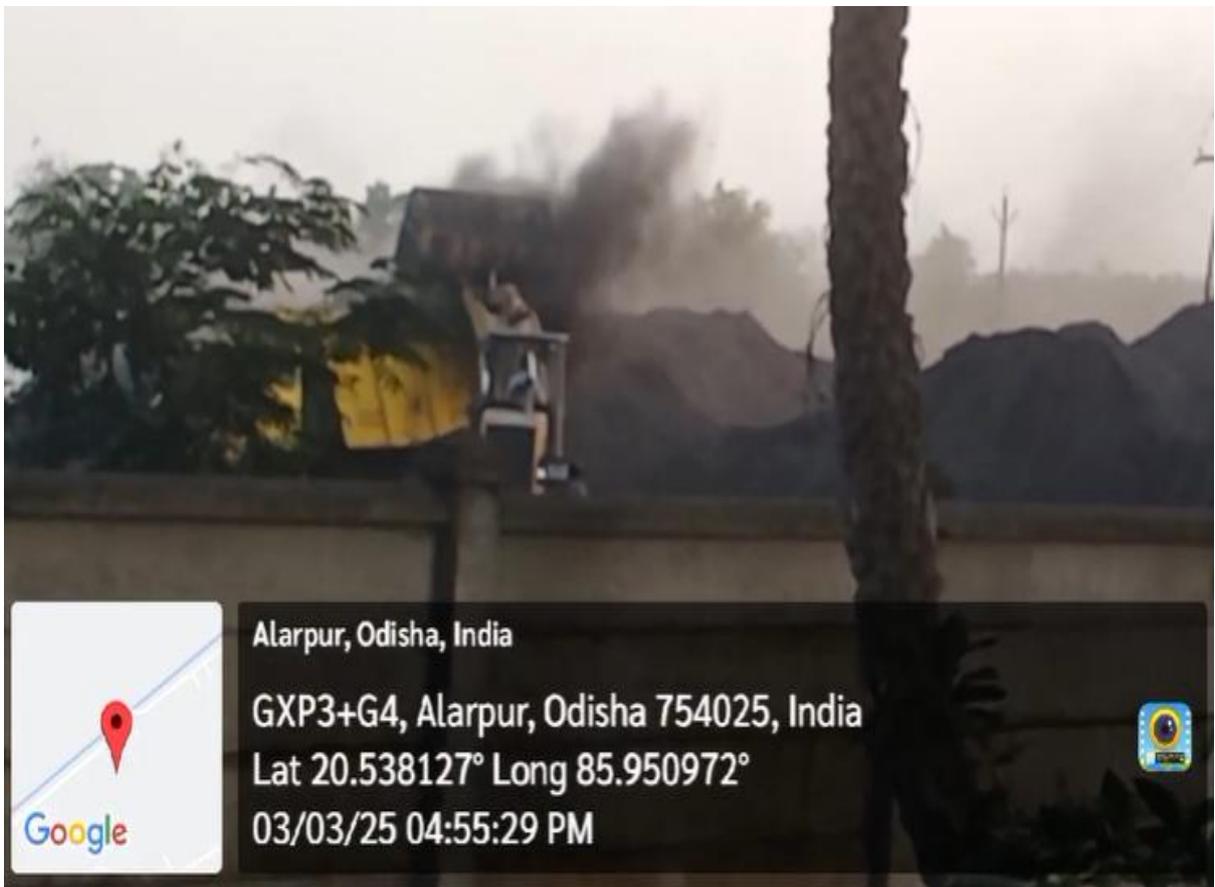
Asharya Kumar Jena.
DEPONENT



ANNEXURE A-1

Photographs showing fine dust emitting from the operation of the Nergundi Railway Siding and the private stackyards located near the Bilteruan Village causing air pollution







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Copy of Additional Affidavit on behalf of the Applicant in OA No. 85 of 2023 Saheen Tarannum & Anr. Versus. State of Odisha & Ors.

1 message

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Thu, Apr 24, 2025 at 2:37 PM

To: Dipanjan Ghosh <dpnjnghsh0@gmail.com>, ASHOK PRASAD <ashokadvhc@gmail.com>, surendra kumar <surendra_kr15@rediffmail.com>, shakti panda <sppanda13@gmail.com>, Abhishek Jain <abheejain21@gmail.com>, ipsit91@yahoo.co.in, Deepak Gupte <advgupte@gmail.com>, Tarun Patnaik <tarun.patnaik87@gmail.com>

Dear Sir/madam,

Please find attached-Copy of Additional Affidavit on behalf of the Applicant in OA No. 85 of 2023 Saheen Tarannum & Anr. Versus. State of Odisha & Ors.

Thanks & Regards
Counsel for the Applicant

 **Saheen Additional Affidavit.pdf**
1372K